

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.112 of 2014

Dated : 2nd May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Glycols Ltd. ... Appellant(s)

Versus

**Uttarakhand Electricity Regulatory
Commission**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. M.L. Lahoty
Ms. Gargi Bhatta Bharati

Counsel for the Respondent(s):

Mr. Buddy A.Ranganathan

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganathan, Learned Counsel takes notice on behalf of Uttarakhand Electricity Regulatory Commission (Respondent). Dasti Services is permitted.

As agreed by the Learned Counsel of the Parties, post the matter for final disposal on **26.05.2014.**

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson